IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO. 38(ND)/2015

IN THE MATTER OF:

Sh. Nand Lal Bhatia

... Applicant/petitioner

Vs.

M/s. Horizon Broadcast Electronics

Pvt. Ltd. & Ors.

.... Respondents

Order under Section 397/398 of the Companies Act, 2016

Order delivered on 10.08.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Sh. S.K. Mohapatra, Hon'ble Member (T)

For the Applicant/petitioner

: Ms. V. Mukherjee, Advocate

For the Respondent

: Mr. NPS Chawla, Advocate

ORDER

For Order, see CP NO. 61(ND)/2015

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- Sd -

(S.K. MOHAPATRA) MEMBER(TECHNICAL)

- Sd-

10.08.2017 Shipra Mittal